

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB)- 1600 (MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **26.04.2018**.

NAME OF THE PARTIES : Technocrafts Switchgears Pvt. Ltd.  
V/s.  
Danco Enterprises India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

**ORDER**

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench adjourned to **11.06.2018**.

sd/-

**M.K. SHRAWAT**  
Member (Judicial)

Date :26.04.2018  
Gajanan